

and training expenses for their nominees.

**Compensation Scheme for Traffic Accidents in Delhi**

- \*577. { Shri B. C. Mullick:  
Shri Subiman Ghose:  
Shri Wadiwa:

Will the Minister of **Transport and Communications** be pleased to refer to the replies given to Starred Questions Nos. 2243 on the 6th May, 1959 and 935 on the 29th August, 1959 and state:

(a) what percentage of traffic accidents cases in Delhi during the last two financial years have since been paid compensation; and

(b) what firm steps Government propose to take to ensure that adequate compensation to all traffic accident victims is paid under this scheme by all offenders concerned?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) 7.3 per cent.

(b) The Motor Accidents Claims Tribunals set up under Section 110(1) of the Motor Vehicles Act, 1939, have all the powers and functions of a Civil Court. All cases for compensation arising out of the use of motor vehicles in Delhi are, therefore, decided by the Motor Accidents Claims Tribunal on merits and in accordance with the procedure laid down in the Act and the rules framed thereunder.

**Western Yamuna Canal in Delhi**

- \*578. { Shri Ram Krishan Gupta:  
Shri D. C. Sharma:  
Shri Sarju Pandey:

Will the Minister of **Irrigation and Power** be pleased to refer to the reply given to Starred Question No. 206 on the 7th August, 1959 and state:

(a) whether the project report on the Western Yamuna Canal in Delhi

has since been received in the Central Water and Power Commission for technical scrutiny; and

(b) if so, the action taken thereon?

The Deputy Minister of **Irrigation and Power** (Shri Hathi): (a) No, Sir.

(b) Does not arise.

**Chiplima Power House**

- \*579. { Shri Subodh Hansda:  
Shri S. C. Samanta:  
Shri R. C. Majhi:

Will the Minister of **Irrigation and Power** be pleased to state:

(a) whether the construction of the Chiplima Power House Project has been completed;

(b) if so, whether it has started generating Power; and

(c) what will be the approximate amount of power that will be generated by this project?

The Deputy Minister of **Irrigation and Power** (Shri Hathi): (a) No, Sir.

(b) Does not arise.

(c) 72,000 KW.

**Balari Bar Experiments**

- \*580. { Shri S. C. Samanta:  
Shri Subodh Hansda:  
Shri Ram Krishan Gupta:  
Shri Sadhan Gupta:  
Shri Muhammed Ellas:  
Shrimati Renu  
Chakravartty.

Will the Minister of **Transport and Communications** be pleased to refer to the reply given to Starred Question No. 634 on the 21st August, 1959 and state:

(a) whether the results of the model experiments of the Balari Bar on the

river Hooghly conducted by the Central Water Power Research Station Poona have been received by Government; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No, Sir. The model experiments are still in progress.

(b) Does not arise.

#### Manufacture of Tokens for Making Telephone Calls

837. Shri Ram Krishan Gupta: Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No. 937 on the 17th August, 1959 and state whether the proposal for manufacture of tokens for making telephone calls has since been settled in consultation with the Ministry of Finance?

The Minister of Transport and Communications (Dr. P. Subbarayan): The matter is still under reference with the Ministry of Finance.

#### Primary Health Centres in Punjab

838. Shri Ram Krishan Gupta: Will the Minister of Health be pleased to refer to the reply given to Unstarred Question No. 1231 on the 21st August, 1959 and state the names of the places where eight primary health centres in the Punjab will be opened?

The Minister of Health (Shri Karmarkar): The matter regarding the location of the eighth Primary Health Units/Rural Health Centres to be opened in the State of Punjab during 1959-60 is still under the consideration of the State Government.

#### Telephone Connections in Charkhi Dadri

839. Shri Ram Krishan Gupta: Will the Minister of Transport and Communications be pleased to state:

(a) how many persons have applied for telephone connections in Charkhi Dadri (Punjab) till October, 1959;

(b) how many of them have been provided with telephones so far;

(c) how many applications are still pending; and

(d) the date by which all of them will be provided telephone connections?

The Minister of Transport and Communications (Dr. P. Subbarayan): (a) Fiftyone.

(b) Twenty-three.

(c) Twentyeight.

(d) Action is being taken to replace the existing 25 line exchange by a 100 line one and it will be possible to give the other connections as soon as this is done.

#### P. & T. Boards and Committees for Bombay State

840. Shri Pangarkar: Will the Minister of Transport and Communications be pleased to state:

(a) the number of Committees and Boards formed by the Posts and Telegraphs Department in Bombay State during the years 1957-58 and 1958-59; and

(b) the constitution of the Committees and Boards?

The Minister of Transport and Communications (Dr. P. Subbarayan):

(a) No Committee or Advisory Board was formed by the P. & T. Department in Bombay State during the year 1957-58 and 1958-59. The following Advisory Committees formed prior to 1957-58 however continue to function in that State.

(i) One Regional P. & T. Advisory Committee.

(ii) 6 Telephone Advisory Committees at Ahmedabad, Bombay, Nagpur, Poona, Rajkot and Surat.

(b) (i). The Regional P. & T. Advisory Committee for Bombay State is constituted as under.